

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF MAY, 2016**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	MAIN CASES :-	01.05.2016									31.05.2016
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	8465	0	0	27	27	0	0	28	28	8464
2	CIVIL SECOND APPEAL	4237	0	0	8	8	0	0	57	57	4188
3	EXECUTION FIRST APPEAL	44	0	0	1	1	0	0	2	2	43
4	EXECUTION SECOND APPEAL	9	0	0	0	0	0	0	0	0	9
5	CIVIL MISC. APPEAL	24695	0	25	701	726	0	22	2317	2339	23082
6	CIVIL REVISION	411	0	0	10	10	0	0	6	6	415
7	CIVIL REVIEW	787	0	21	11	32	0	12	5	17	802
8	INCOME TAX REFERENCE	24	0	0	0	0	0	2	0	2	22
9	OTHER TAX REFERENCE	144	0	5	0	5	0	28	0	28	121
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	9	0	2	0	2	0	0	0	0	11
12	INCOME TAX APPEAL	2066	0	3	0	3	0	63	0	63	2006
13	WEALTH TAX APPEAL	52	0	0	0	0	0	0	0	0	52
14	SALES TAX REVISION	1084	0	0	7	7	0	0	5	5	1086
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	112	0	0	3	3	0	0	5	5	110
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	32	0	0	1	1	0	0	2	2	31
19	COMPANY APPLICATION	247	0	0	5	5	0	0	6	6	246
20	COMPANY SUIT	2	0	0	1	1	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	43	0	0	0	0	0	0	0	0	43
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	61	0	3	0	3	0	4	0	4	60
24	SPECIAL APPEAL (WRITS)	3555	0	230	0	230	0	286	0	286	3499
25	CIVIL CONTEMPT	2272	0	12	116	128	0	29	474	503	1897
26	CIVIL WRITS	54584	0	201	1840	2041	0	410	1689	2099	54526
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	678	0	0	6	6	0	0	20	20	664
	TOTAL (A)	103621	0	502	2737	3239	0	856	4616	5472	101388
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	1	0	0	0	0	0	0	0	0	1
2	CRIMINAL APPEAL	18958	0	41	93	134	0	25	16	41	19051
3	CRIMINAL REVISION	5553	0	0	203	203	0	3	100	103	5653
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	8751	0	0	617	617	0	0	367	367	9001
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	2124	0	0	1745	1745	0	0	2259	2259	1610
6	CRIMINAL CONTEMPT	23	0	0	0	0	0	0	0	0	23
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	68	0	32	0	32	0	46	0	46	54
9	CRIMINAL LEAVE TO APPEAL	752	0	2	21	23	0	0	4	4	771
10	CRIMINAL WRITS	400	0	0	60	60	0	1	34	35	425
	TOTAL (B)	36631	0	75	2739	2814	0	75	2780	2855	36590
	TOTAL (A+B)	140252	0	577	5476	6053	0	931	7396	8327	137978
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	185	0	0	12	12	0	0	15	15	182
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	124	0	0	9	9	0	0	20	20	113
4	CRIMINAL TRANSFER	75	0	0	16	16	0	0	0	0	91
	TOTAL (C)	385	0	0	37	37	0	0	35	35	387
	GRAND TOTAL (A+B+C)	140637	0	577	5513	6090	0	931	7431	8362	138365